## **LOK SABHA**

**BULLETIN-PART II** 

(General Information relating to Parliamentary and other matters)

Nos. 7908-7945] [Tuesday, January 30, 2024/ Magha 10, 1945 (Saka)

No. 7908 Table Office

## Presentation of Interim Union Budget for 2024-25

Members are informed that in pursuance of Rule 204 of the Rules of Procedure and Conduct of Business in Lok Sabha, the President has been pleased to fix **Thursday**, **the 1**<sup>st</sup> **February**, **2024** for presentation of Interim Union Budget for the financial year 2024-25.

2. The Interim Union Budget will be presented at 11.00 A.M. on Thursday, the 1<sup>st</sup> February, 2024.

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No. 7909 Table Office

## No 'Zero Hour' on 31st January and 1st February, 2024

Members are informed that owing to Address of President to both Houses assembled together on 31<sup>st</sup> January, 2024 and presentation of Interim Union Budget (2024-2025) on 1<sup>st</sup> February, 2024, there will be on 'Zero Hour' on 31<sup>st</sup> January and 1<sup>st</sup> February, 2024.

Members are also informed that Matters of Urgent Public Importance raised during 'Zero Hour' will be taken up from 2<sup>nd</sup> February, 2024. However, it is for kind information of members that to raise Matters of Urgent Public Importance during 'Zero Hour' on Friday, the 2<sup>nd</sup> February, 2024, they may table notices from 1000 hours on Thursday, the 1<sup>st</sup> February, 2024 to 0900 hours on Friday, the 2<sup>nd</sup> February, 2024 either online through e-portal or manually in the Parliamentary Notice Office (PNO), Room No. G37, Ground Floor, Parliament House of India (New Building of Parliament) and all such notices so received will be balloted on Friday, the 2<sup>nd</sup> February, 2024 soon after 0900 hours.

Kind cooperation of Hon'ble Members is solicited.

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